

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

CRL.MP.NO.15057/2015
IN
Criminal Appeal No(s). 749/2015

SUDHIR AND ORS

Appellant(s)

VERSUS

STATE OF U P

Respondent(s)

(with appln. (s) for bail and office report)

Date : 30/10/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Ajay Veer Singh Jain,Adv.
Mr. R.K. Khara,Adv.
Mr. U.R. Bokadia,Adv.
Mr. Mohd. Irshad Hanif,Adv.

For Respondent(s)

Mr. Vibhu Tiwari,Adv.
Mr. Ashutosh Kr. Sharma,Adv.
Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Vibhu Tiwari, learned counsel submitted that Mr. Ravi
Prakash Mehrotra, learned counsel has instructions to appear for
the State of U.P. and he shall file vakalatnama and
take instructions within a week from today.

Stand over to 6th November, 2015.

[O.P. SHARMA]

Signature Not Verified

AR-cum-PS

Digitally signed by
Om Parkash Sharma
Date: 2015.10.31

[TARUN KUMAR CHAKRABORTY]

COURT MASTER

11:48:20 IST
Reason: